

on the Table of the Lok Sabha. [See Appendix III, annexure No. 55]

(b) The loans advanced to the State Governments for any particular year have necessarily to be based on the actual expenditure incurred by the respective States during that year.

Review of Proceedings of Parliament by A.I.R.

1836. Shri Tangamani: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether there is review of proceedings of Parliament in the A.I.R. English programme;

(b) if so, how it is prepared; and

(c) whether the script of 20th February, 1961 and also the script of news of 21st February, 1961 will be laid on the Table?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Yes, Sir.

(b) The commentator attends the Parliament and prepares the commentary on his personal impressions after due check with material gathered by PTI and A.I.R. correspondents.

(c) The desired texts are laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 56]

Hindi Raksha Samiti

1837. Shri Hem Raj: Will the Prime Minister be pleased to state:

(a) whether Swami Rameshwaranand, one of the leaders of Hindi Raksha Samiti, met him; and

(b) whether the representation was made regarding the language issue of Punjab?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes, the Prime Minister recently received a delegation of the Hindi Raksha Samiti, which included Swami Rameshwaranand.

(b) The delegation pleaded the cause of Hindi in the Punjab.

Industrial Estates in J. & K.

1838. Shaikh Mohammad Akbar: Will the Minister of Commerce and Industry be pleased to state:

(a) the total number of Industrial Estates established in Jammu and Kashmir State during the Second Five Year Plan; and

(b) what is the target for Third Five Year Plan?

The Minister of Industry (Shri Manubhai Shah): (a) Three Industrial Estates one each at Gandhinagar, Srinagar and Anantnag, have been established during the II Plan.

(b) A provision of Rs. 168.24 lakhs has been made for Industrial Estates during the Third Plan period for Jammu and Kashmir State.

Small Scale Industries in Jammu and Kashmir

1839. Shaikh Mohammad Akbar: Will the Minister of Commerce and Industry be pleased to state the amount of industrial loans proposed to be given to Jammu and Kashmir State during the Third Five Year Plan under Small Scale Industries programme?

The Minister of Industry (Shri Manubhai Shah): The allotment for Jammu and Kashmir State for the Third Five Year Plan for Small Scale Industries and Industrial Estates is Rs. 304.00 lakhs. The break-up of this allotment is as follows:

Small Scale Industries Rs. 135.76 lakhs
Industrial Estates Rs. 168.24 lakhs

Disposal Wing of D.G.S.&D.

1840. Shri Chandak Will the Minister of Works, Housing and Supply be pleased to state:

(a) the value of the stores disposed of by the Disposals Wing of the D.G.S.&D. during the year 1959-60;

(b) the amount of commission earned by the Department for such sales; and

(c) the amount spent by the Disposals Wing during the period for operation and establishment?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) Rs. 2.91 crores.

(b) In 1959-60 the Disposals Wing realised Rs. 95,946 as Departmental charges at the rate of 2 per cent of the sale realisation from Commercial Departments of the Government of India, State Governments, State Undertakings, etc. The Departmental charges, at the enhanced rate of 5 per cent of the sale realisation, are being recovered with effect from the 1st April, 1960 from the Ministry of Defence in addition to the aforesaid Departments of Central Government and other authorities.

(c) Rs. 13,02,870.

Industrial Housing Scheme

1841. Shri Palaniyandy: Will the Minister of Works, Housing and Supply be pleased to state whether Madras has utilised the entire allocation for the Industrial Housing Scheme during the First and Second Five Year Plans?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): No specific allocation was made to the Government of Madras under the Subsidised Industrial Housing Scheme during the First Five Year Plan period. A project was, however, sanctioned during this period for the construction of 936 houses by the State Government at an approved cost of Rs. 24.93 lakhs under the Scheme against which a sum of Rs. 9.64 lakhs was released, based on the progress of construction of these houses.

During the Second Five Year Plan period, the entire revised Plan allocation of Rs. 85.20 lakhs under the Scheme is expected to be drawn fully by the Government of Madras.

Thefts of Documents from Custodian General's Office, Delhi

1842. Raja Mahendra Pratap: Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Unstarred Question No. 2219 on the 17th September, 1958 and state:

(a) whether any inquiries were held into the two cases of complaints of thefts of judicial documents; and

(b) if so, lay on the Table the copies of the findings of those inquiries?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Kaanna): (a) Yes.

(b) In one case loss of documents was not proved. In the other case the loss of documents was proved due to the negligence of an official whose services were terminated.

Labourers in Tea Gardens of Tripura

1843. Shri Bangshi Thakur: Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that an Advisory Committee to look into the conditions, daily attendance, wages etc. of the labourers of 52 tea gardens in Tripura, has been formed; and

(b) if so, the details thereof?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). Information is being collected from the Tripura Administration, and it will be laid on the Table of the House in due course.